

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.S.P. No. 1004/(MAH)/2017

CORAM: Present: SHRI BHASKARA PANTULA MOHAN  
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 08.12.2017

NAME OF THE PARTIES: M/s. Parikh Paper Agencies Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956  
and 230 to 232 of the Companies Act, 2013.

<u>S. No.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>SIGNATURE</u>
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(13)	RAJESH SHANKAR	Advocate for the Petitioner	Rajesh Shankar
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**COMMON ORDER**

**C.S.P. No. 1004/230-232/NCLT/MB/MAH/2017**

**C.S.P. No. 1008/230-232/NCLT/MB/MAH/2017**

1. The Learned Representative of the Petitioner is present.
2. He represented that the matter be kept on 12.01.2018.
3. Hence the matter is posted to **12.01.2018**.

Sd/-

08.12.2017

Aah

**BHASKARA PANTULA MOHAN**  
Member (Judicial)